

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Diary No. 17294/2015

(Arising out of impugned final judgment and order dated 13/07/2004 in WP No. 6079/1982 passed by the High Court of Judicature at Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MUKHTIYAR SINGH

Respondent(s)

Date : 15/12/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE L. NAGESWARA RAO
[IN CHAMBERS]

For Petitioner(s) Mr. M.R. Shamshad, Adv.
Mr. Rajat Singh, Adv.
For Mr. C. D. Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter after four weeks.

(LAYA RAWAT)
SR.P.A.

(TAPAN KUMAR CHAKRABORTY)
COURT MASTER